

**The Recruitment Rules for the Post of Supervisor under
the Minorities Welfare Department, Govt. of Tripura.**

**Government of Tripura
Minorities Welfare Department.**

No.F.1-(81)/MW/Estt/2013-14 (Part)/3133-40

Dated, Agartala the 8th June, 2017.

NOTIFICATION

In exercise of the power conferred by proviso to article 309 of the Constitution and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the post of Supervisor (Group-C, Non Gazetted) under the Minorities Welfare Department, Government of Tripura namely:-

1. **Short title & commencement:**
 - i) These rules may be called Recruitment Rules to the Post of Supervisor under the Minorities Welfare Department, Government of Tripura.
 - ii) They shall come into force and from the date of their publication in the Official Gazette.
2. **The name of the post (s) shall be specified in column-I of the schedule at Annexure-I.**
3. **Number, Classification and Scale of Pay.**

The number of the said posts, its classification and the scale of pay attached hereto shall be as specified in columns-2 to 4 of the Schedule.
4. **Method of recruitment, age limit, qualification etc.**

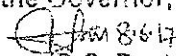
The method of recruitment to the post, age limit, qualification and other matters relating to the said post shall be specified in Columns 5 to 13 of the Schedule.
5. **Disqualification: No person.**
 - i) Who has entered into or contracted a marriage with a person having spouse living, or
 - ii) Who, having a spouse living, has entered into or contracted marriage with any person shall be eligible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage permissible under the personal law applicable to such person and the other party to the marriage and that there other grounds for so doing, exempt any person from the operation of this rules.
6. **Power to relax.**

Where the State Government is of the opinion that it is necessary or expedient to do so, it may, by order, for reasons to be recorded in the writing, relax any of the provision of these rules with respect to any class or category of persons.
7. **Savings.**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex- Servicemen and Physically Handicapped or any other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order of the Governor,


(D.C. Dae)

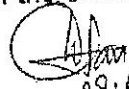
Additional Secretary
Government of Tripura.

SCHEDULE

Annexure-I

1.	Name of the post(s)	Supervisor.
2.	Number of Post(s)	08 (Eight) plus additional posts as when created.
3.	Classification.	Group-C, Non-Gazetted.
4.	Scale of Pay.	Pay Band-2, Rs.5,700-24000/- with Grade Pay Rs.2,800/- subject to revision by the Government from time to time.
5.	Method of recruitment whether by direct recruitment or by promotion or by deputation/ transfer and percentage of vacancies to be filled by various methods.	100 by direct recruitment.
6.	Age limit for direct recruitment.	18-40 years. Upper age limit is relaxable by 5 years in case of ST/SC/PH and Govt. employees.
7.	Educational and other qualification required for recruitment.	Graduate from a recognized University with Computer knowledge.
8.	Whether age and educational qualifications prescribed for direct recruitment will apply in case of promotion.	No.
9.	Whether selection post or non selection post.	Non selection post.
10.	Period of probation.	2(two) years.
11.	In case of recruitment by promotion/ deputation/transfer, grade from which promotion/deputation/transfer is to be made.	Transfer on deputation from analogous post of other Departments under the State Government.
12.	If a D.P.C exists what is its composition.	Not applicable.
13.	Circumstances in which TPSC is to be consulted in making recruitment.	Not applicable.

By order of the Governor,


08.6.17
(D.C. Das)

Additional Secretary
Government of Tripura.